

No. HCA-II 11/2015

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BELGULURU-1.
DATED: 04th January, 2022.**

NOTIFICATION

Sub: Calling of sealed quotations to entrust Annual Maintenance Contract (AMC) for '08' Nos. of Water Cooler and Water Purifiers of this office – reg.

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It is hereby notified that, High Court of Karnataka desires to invite sealed quotations from firms located in Bengaluru only, for Annual Maintenance Contract (AMC) for '08' Nos. of Water Cooler and Water Purifiers of this office, as per Annexure-I to this Notification.

Therefore, Firms who are dealing with service of Water Coolers and Water Purifiers, located in Bengaluru only, may submit their sealed quotations mentioning their lowest rates for a maintenance of '08' Nos. of Water Cooler and Water Purifiers, inclusive of all taxes.

Further, on acceptance of the quotation, the successful Firm shall execute an agreement in the format approved by the Hon'ble High Court of Karnataka. The right is reserved by this High Court to accept/reject/cancel any quotation/s, without assigning any reason, whatsoever.

The sealed quotation should reach the office of the Registrar General, High Court of Karnataka, Bengaluru – 560 001, not later than 24.01.2022 at 4.45 P.M. Any quotations received after the due date and time shall not be considered and rejected outright. The sealed cover containing the quotation should be superscribed with **“QUOTATION FOR ANNUAL MAINTENANCE CONTRACT (AMC) FOR '08' Nos. OF WATER COOLER AND WATER PURIFIER”**.

The sealed quotations will be opened on 25.01.2022 at 12.00 Noon in the Chambers of Registrar (Administration), High Court of Karnataka, Bengaluru.

By Order,

Sd/-
**(M. CHANDRASHEKAR REDDY)
REGISTRAR (ADMINISTRATION)**

ANNEXURE-I

Contract Annual Maintenance Charges of Water Coolers & Water Purifiers

Sl. No.	Water Purifier Models	Places installed
1	Purifier with normal, hot and cold water	Opposite to Registrar (Vigilance Chamber), 1 st floor KGID Building
2	Water Filter Aqua Grand Plus	Nyayagrama Guest House
3	cooler with purifier	II floor of old KGID building.
4	UP Water purifier with hot, normal and cold	Advocate Association Hall No.02, 1 st Floor, High Court.
5	Kent Big aqua 9stage RO water purifier (12 ltr storage capacity)	In Kitchen inside, II Floor, High Court.
6	Purifier with normal, hot and cold water	In Kitchen outside, II Floor., High Court
7	Kent Water Purifier	Crèche, II Floor, Old KGID building.
8	Purifier with normal, hot and cold water	Drugs & Logistic Department

TERMS & CONDITIONS:

1. MAINTENANCE CHARGES:

The maintenance charges to be quoted includes:

- Replacement of all spare parts including compressor any number of times in a year. (Except Housing of HIMC 6NHC, Housing of R85 NHC, Housing Kent Big Aqua, Housing of Kent Purifier, normal Tank, Cold Tank and Hot Tank.
 - All Maintenance service visits required to keep the Water purifiers/Water Purifier in good working condition.
 - Preventive maintenance once in 3 months for each Water Cooler and any number of service request calls from the **“HIGH COURT”**.
2. The rates have to be quoted inclusive of tax/GST. The rates once quoted in the quotation should not be increased once it is accepted till the completion of one year from the date of entering into an agreement of Annual Maintenance Contract.
 3. The above said Water Cooler and Water Purifier have to maintain by Annual Maintenance Contract according to the requirement, as and when requested by this office throughout the year, as soon as intimated by this office. The payment will be made only after satisfaction of services.
 4. Maintenance should be made immediately.

Contd....

5. Right is reserved by this authority to cancel the contract at any time, if the maintenance is found to be not satisfactory.
6. An agreement has to be executed in this behalf in the form approved by the High Court, if quotation is accepted.
7. The payment will be made to the firm's Account in Bank through Khajane-II platform of Government of Karnataka.

By Order,

Sd/-

(M. CHANDRASHEKAR REDDY)
REGISTRAR (ADMINISTRATION)

ANNEXURE-II
(TO BE TYPED IN FIRM LETTER HEAD)

Sl. No.

Ref. No. HCA-II 11/2015

To:

The Registrar General,
High Court of Karnataka,
BENGALULRU – 560 001.

Dear Sir/Madam,

We hereby quote our lowest price for Annual Maintenance Contract of Water Cooler and Water Purifier as per the Terms and Conditions prescribed by the Hon'ble High Court of Karnataka, Bengaluru and also agree to execute an agreement in this regard. The rates quoted will be for a period of one year, from the date of agreement.

1.	Name of the Registered Firm/Company and its Authorized Representative. (IN BLOCK LETTERS)	
2.	Full Address	
	i) Telephone No.	
	ii) Mobile/Cell No.	
	iii) E-mail Address:	
3.	PAN Number (Xerox copy to be enclosed)	
4.	Details, if any, of similar work undertaken by the Firm with any Government Organization/s.	

5.	Registration Number (Copy of the Certificate to be enclosed)	
6.	GST Registration Number (Copy of the Certificate to be enclosed)	
7.	Self Declaration that the firm is not black-listed any where.	

**NAME AND SIGNATURE
OF THE PROPRIETOR WITH
SEAL OF THE FIRM**

PLACE:

DATE:

FROM